

Annexure - 4

Name of the Corporate Debtor : NCS Sugars Limited
Date of Commencement of CIRP : June 24, 2022 (Order Copy Received on June 29, 2022)
List of Creditors as on : January 31, 2023

List of Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

Sl. No.	Name of Creditor	Details of Claims Received		Details of Claims Admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Guarantee	Whether Related Party?	% voting share in CoC					
1	ICICI Bank Limited*	13-07-2022	7,52,00,593	7,52,00,593	Financial Debt		No	0.68%	-	-	-	-	
2	Mahendra Investment Advisors Private Limited	11-08-2022	2,41,55,616	-	Financial Debt	-	No	0.00%	-	-	2,41,55,616	-	The claim filed by Mahendra has been filed in its capacity as a "financial creditor" and the claim which allegedly emanates out of the JDA is barred by the law of limitation. In this regard, please note that the annual financial statements of the Corporate Debtor do not reflect any amounts due and payable to Mahendra under the JDA, or otherwise. In view of the above, the Proof of Claim filed by Mahendra under cover of a letter dated August 6, 2022 is rejected as being barred by limitation.
Total			9,93,56,209	7,52,00,593		-		0.68%	-	-	2,41,55,616	-	

* On account of non receipt of books of accounts from personnel of Corporate Debtor, the claims have been verified and admitted based on submissions made by respective creditors and subject to revision based on receipt of additional information.